



HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF APPEAL UNDER CITY OF PANAJI CORPORATION ACT(SINGLE BENCH) READY MATTERS
AS ON 31-05-2024

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	AUCPC/1/2014	ESMERALDA DEVELOPERS REP. BY ITS PARTNER JAGDISH BHOBE AND ANR., VS RAMAKANT PARAB AND 3 ORS.,	MR. VALMIKI MENEZES	ADV. SHIVAN DESAI FOR R.4 ADV. SAHISH MAHAMBREY FOR R.2 ADV. PRASHIL J. AROLKAR FOR R.1 U/LAS

ASSISTANT REGISTRAR
HIGH COURT OF BOMBAY AT GOA,
PORVORIM - GOA

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